

one 50-bedded hospital for beedi workers is also coming up at Dhuliyān in Distt. Murshidabad (WB).

(b) and (c) During 1997-98, 3,91,348 beedi workers have benefitted from the various health schemes and 2,36,969 patients have been treated at various dispensaries in the State of West Bengal.

Statement

List of Health Schemes for Beedi Workers

1. Scheme for Reservation of Beds in T.B Hospitals for Beedi Workers.
2. Scheme for Domiciliary Treatment of Beedi Workers Suffering from T.B.
3. Scheme for grant of financial assistance to Beedi Workers (Including Gharkhata Workers) for purchase of Spectacles.
4. Scheme for Leprosy relief for Beedi Workers.
5. Treatment of workers suffering from Mental Diseases and also grant of subsistence allowance and other benefits to such workers.
6. Scheme for Financial Assistance under Maternity Benefit Scheme for Female Beedi Workers.
7. Scheme for payment of extra monetary compensation for Sterilisation to Beedi Workers.
8. Scheme for re-imbusement of actual treatment charges to Beedi Workers suffering from Cancer.
9. Scheme for re-imbusement of expenditure as Financial Assistance to Beedi Workers suffering from Heart Diseases.
10. Scheme for re-imbusement of expenditure as Financial Assistance to Beedi Workers for Kidney Transplantation etc.
11. Group Insurance Scheme for Beedi Workers.

[Translation]

Tour by KRIBHCO Officials

3971. DR. RAMESH CHAND TOMAR: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of foreign tours undertaken by C.M.D. and other officials of Krishak Bharati Cooperative (KRIBHCO) during the last two years;

(b) if so, the details thereof;

(c) the purpose for which the said tours were

undertaken and the extent to which these tour were proved beneficial; and

(d) the total foreign exchange incurred on the said tours?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (d) 171 foreign tours were undertaken during the last two years, i.e. 1996-97 and 1997-98 by Managing Director and other officials of Krishak Bharati Cooperative Ltd. (KRIBHCO). Details of the tours along with the purpose and the foreign exchange incurred are given in the attached statement.

The project related tours of which majority were in connection with joint Fertilizer Project at Oman, have helped in speeding up the pre-project activities. ODA Project visits have helped in securing approvals for additional assistance to the tune of nearly Rs. 80 crores.

Purpose of tour	No. of tours		Expenditure in US\$	
	1996-97	1997-98	1996-97	1997-98
A. Project related				
(i) Joint Ventures at				
- Oman	59	58	1,01,876	1,22,251
- Iran	-	4	-	2,520
(ii) Hazira Expansion and Gorakhpur Projects.	-	6	-	13,469
B. Conferences/ Seminars/ Symposiums	7	11	13,793	35,215
C. Training Programmes	8	5	31,243	16,411
D. ODA (DFID) Projects	5	8	*	*
Total	79	92	1,48,912	1,89,866

*Expenditure borne by ODA

[English]

Atrocities on SCs/STs

3972. SHRI S. AJAYA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of atrocities committed against people belonging to Scheduled Castes/Scheduled Tribes communities in the country for the last one year, State/ Union Territory-wise;

(b) the number of SC/ST persons died due to such atrocities; and

(c) the number of cases charged against the offenders State/UT-wise?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Available information is given in the enclosed statement.

(c) Information is being collected and will be laid on the Table of the House.

Statement

Incidence of Crime against SCs & STs during 1997

Sl. No.	States/UTs	Total number of incidents of crime against SCs	Murder	Total number of incidents of crime against STs	Murder
1	2	3	4	5	6
1.	Andhra Pradesh	1880	33	236	11
2.	Arunachal Pradesh	0	0	0	0
3.	Assam	0	0	0	0
4.	Bihar	710	33	158	6
5.	Goa	2	0	0	0
6.	Gujarat	1831	18	384	9
7.	Haryana	93	5	5	0
8.	Himachal Pradesh	61	1	1	0
9.	Jammu & Kashmir	8	0	11	0
10.	Karnataka	1227	10	78	5
11.	Kerala	755	4	139	6
12.	Madhya Pradesh	4269	66	1400	27
13.	Maharashtra	831	8	189	3
14.	Manipur	0	0	0	0
15.	Meghalaya	0	0	13	1
16.	Mizoram	0	0	0	0
17.	Nagaland	0	0	0	0
18.	Orissa	485	10	169	4
19.	Punjab	11	0	0	0
20.	Rajasthan	5624	53	1445	9
21.	Sikkim	18	0	31	0
22.	Tamil Nadu	1403	11	227	8
23.	Tripura	0	0	0	0
24.	Uttar Pradesh	8500	261	86	6
25.	West Bengal	0	0	0	0
Total (States)		27708	513	4572	95

1	2	3	4	5	6
26.	A & N Islands	0	0	2	0
27.	Chandigarh	1	0	0	0
28.	D & N Havell	0	0	1	0
29.	Daman & Diu	0	0	0	0
30.	Delhi	19	0	0	0
31.	Lakshadweep	0	0	0	0
32.	Pondicherry	23	0	0	0
Total (UTs)		43	0	3	0
Total (All-India)		27751	513	4575	95

LNG Terminal at Cochin

3973. SHRI V.M. SUDHEERAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a detailed proposal from the Government of Kerala has been received for the establishment of a Liquefied Natural Gas Terminal at Cochin for power generation in Kerala; and

(b) if so, the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) No, Sir. However, the Government of Kerala has offered assistance in making available the land required for the setting up of LNG Terminal at Cochin.

(b) In order to import LNG to India, a Joint Venture Company, namely Petronet LNG Ltd. has been formed with GAIL, ONGC, IOC and BPCL, having 50% of the total equity and the rest to be offered to financial institutions etc. Cochin is one of the locations being considered. Bidding process for purchase of LNG has also been initiated and the same is being pursued by Petronet LNG Ltd.

Reservation for SC/ST

3974. SHRI K.D. SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Reservation Rules in Departmental promotions and allotment of N.D.M.C. houses for Scheduled Caste and Scheduled Tribe employees are being followed by the New Delhi Municipal Council;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) The instructions laid down by the Central Government in respect of its employees in the matter of reservation for Scheduled Castes and Scheduled Tribes in Services and allotment of residential accommodation are followed by the New Delhi Municipal Council also.

(c) Does not arise.

Exploration Activities of ONGC

3975. SHRI NARESH PUGLIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the exploration activities of the ONGC are found satisfactory; and

(b) if not, the reasons therefor and the efforts proposed to be made to boost exploration activities by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Reserves accretion of ONGC during VIII plan period has not been commensurate with the exploratory inputs.

(b) In Hydrocarbon exploration, there is no direct relationship between input and output. The possible reasons for less reserve accretion in recent years could be:

- (i) Large & medium sized prospects in geologically simpler areas and at shallower depths have possibly been discovered through the current technologies.
- (ii) Future discoveries may possibly be in geologically and logistically difficult areas and at deeper depth